

Form'. In case, a candidate who is willing to withdraw her / his candidature is not readily available or is not in a position to give the notice of withdrawal under her /his signature, the Leader or Chief Whip of the Party to which the candidate belongs, may give notice of withdrawal on behalf of such candidate by filling Para 2 of the prescribed 'Withdrawal Form'. The requisite form in this regard is available in the Parliamentary Notice Office (PNO). Duly filled-in form of nomination or withdrawal, as the case may be, should be delivered in the PNO before the date and time notified in the programme of election. Nomination /withdrawal paper which is filled-in incorrectly or incompletely or which do not contain the signature of the member / Leader / Chief Whip giving notice thereof, as the case may be, or is received after the expiry of the prescribed date and time shall be treated as invalid.

No. 8013

Conference and Protocol Branch

Visit of Parliamentary Delegation from Suriname to India

Members are informed that a Parliamentary Delegation from Suriname led by H.E. Mr. Marinus Bee, Chairman of the National Assembly of Republic of Suriname will be on an official visit to India from 04 to 08 February, 2024.

The delegation will witness the proceedings of Lok Sabha from 'Special Box' on Monday, 05 February, 2024 at 1100 hrs.

The Delegation will arrive in Delhi on 04 February, 2024 and will also visit Agra during their stay in India.

No. 8014

Computer (HW&SW) Management Branch - Hardware Unit

Secured high speed Wi-Fi facility for Members of Parliament in Parliament House of India

Members are informed that secured Wi-Fi facility in the Parliament House of India has been provided with the assistance of the National Informatics Centre (NIC) to Members of Parliament. All Members of Parliament can utilise the Wi-Fi services as per guidelines sent to them through Members Portal. For any query, Hon'ble Members may kindly contact IT Help Desk, Lok Sabha Members' Lounge, Parliament House of India (Timing: 10 am to till House is adjourned).

Kind cooperation of Members is solicited.
